

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4482  
ANSWERED ON:25.04.2005  
SUGAR MILLS IN WEST BENGAL  
Barman Shri Hiten

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details of sugar mills functioning in West Bengal as on date, sector-wise;
- (b) the details of annual turnover thereof, sector-wise;
- (c) whether the Government proposes to set up sugar mills in co-operative sector in West Bengal during the current year;
- (d) if so, the locations where these co-operative sugar mills are proposed to be established; and
- (e) if not the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

- (a): Out of the two installed sugar mills in West Bengal, one sugar mill in Private Sector functioned during the sugar season 2004-2005 upto 4.2.2005.
- (b): The Central Government does not maintain the information regarding annual turnover of the sugar mills in the country.
- (c), (d) & (e): Central Government does not set up sugar mills in any part of the country. The Sugar industry has been delicensed with effect from 31.8.1998. The entrepreneurs are now free to set up sugar mills as per techno-economic viability of their project maintaining a distance of 15 Kms from the existing sugar mills.